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Document No. 5-9-91
Dated 27.9.1991.

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Mr. Raikar for the
applicant. None for the respondents

Applicant in this case
is a retired Defence employee,
retired in 1978. This application
is regarding his claim for certain
arrears of pay and allowances
during his service amounting to
about Rs. 16800/-. He was
informed by letter dated
22.2.90 from Dy. Director
of Military Farms, HQ Western
Command, Chandimandir. That
his case for obtaining time
barred sanction has since been
forwarded to higher authorities.

Today learned Counsel
for the applicant prayed for
withdrawal of this application.
The application is accordingly
disposed of as ~~application~~ ^{is} by
withdrawn. No order as to costs.

T. C. Reddy
(T.C. Reddy)
M(J)

M. Y. Pralokar
(M. Y. Pralokar)
M(A)